

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New)
CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

Name of the Company: Tarjit Singh Bath & Ors.
V/s.
Surya Salt Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Petitioner	K A Dalal
2.	Aayog doshi	Advocate	Respondent	Aayog

ORDER

Learned PCS Mr. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondent.

At request of Learned Counsel for Respondent to file further material in respect of transfer of shares alleged to have take place on 30.01.2014.

List the matter on 12.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of May, 2017.